

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

5. C.P.(IB)-515(MB)/2020

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2021**

NAME OF THE PARTIES: - Esoteric Trading Pvt. Ltd.
V/s
Greenleaf Commerce Pvt. Ltd

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared from the side of both the parties. The matter is listed for the first time after lockdown. The Court Officer is directed to issue notice intimating the next date hearing and the Counsels are directed to complete the pleadings well before the next date of hearing. **List the matter on 8th April 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 26th day of Feb 2021
ANKIT